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Title: Introduction of the Abolition of Child Labour Bill, 2013.

SHRI BHAUSAHEB RAJARAM WAKCHAURE (SHIRDI): Sir, I beg to move for leave to introduce a Bill to abolish child labour in the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to abolish child labour in the country and for matters connected therewith."

*The motion was adopted.*

SHRI BHAUSAHEB RAJARAM WAKCHAURE : Sir, I introduce the Bill.

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